

CR 4564
4.10.19

ORDER SHEET
IN THE KARNATAKA STATE ADMINISTRATIVE TRIBUNAL AT BENGALURU

APPLICATION NO. 5690

12019

APPLICANT (S)

Ms. M. Suman

-VS-

RESPONDENT (S)

The Secretary, K.P.S.C. & Amr-
ADVOCATE FOR

ADVOCATE FOR

APPLICANT (S)

Dr. Baban Kothari

RESPONDENT (S)

OFFICE NOTE

ORDERS OF THE TRIBUNAL

Filed Under section 19 of Administrative Tribunals Act, 1985, on 13.09.2019.

Dr.KBJ(C)/VPB(AM)

03.10.2019

The Applicant prays to direct the respondent No.1 to quash the notification dated:11.02.2019 which is annexed as Annexure-A/1 to the extent that no reservation are provided for transgender person for the post of First Division Assistant (FDA) and direct the respondent No.1 to issue a fresh notification providing for reservations for transgender person to the post of First Division Assistant (FDA) under the notification dated:11.02.2019 at Annexure-A/1.

There are so many defects in the application ie., not implementing the necessary parties as well as the document at Annexure-A9 is not in order. Since it is a policy matter, it is for the Government to take a decision in pursuance of the decision of the Hon'ble Apex Court, but there is no good ground to grant interim relief in favour of the applicant. However we issue notice to the respondents.

INTERIM PRAYER

Prays for an Interim order of stay, staying the Annexure-A/1 dated:11.02.2019, pending disposal of this application.

Posted for preliminary hearing before Court Hall-I on 03.10.2019.



NOTE; Court Fee Rs.50/- Is paid by cash vide receipt No.3389036 dated:13.09.2019 & same is appended herein.

Sri. K.M. Prakash, learned Panel Advocate is directed to take notice for R1.

Copy is given to G.A. /G.P. M.

Handwritten signature and date: 11/10/19

Contd...

5690/19

OFFICE NOTE

ORDERS OF THE TRIBUNAL



Learned AGA is directed to take notice for R2.

Granted eight weeks time to file reply statement.

Sd/
CHAIRMAN

Sd/-
MEMBER (A)

Brj/-

04.10.2019

Notice to Respondents is Put up for Signature.

Sd/ Sp

[Signature] 4/10/19

09.10.2019

Notice a/w copy of application to Respondents is issued and sent to despatch Re. twr nabale by 28/11/19

[Signature]

CERTIFIED COPY

[Signature]
Copying Superintendent

Karnataka State Administrative Tribunal
Bengaluru - 09

COPY APPLIED ON 4.10.19
C.F. PRODUCED ON 4.10.19
COPY READY ON 11.10.19
COPY DELIVERED ON 11.10.19